



**Government of Jammu and Kashmir**  
**Revenue Department**  
**Civil Secretariat, Jammu/Srinagar.**

**NOTIFICATION**

Jammu, the 8<sup>th</sup> 7 March, 2017

SRO: 97 In exercise the powers conferred by Section 5 of the Jammu and Kashmir Land Revenue Act, Samvat, 1996, and in partial modification of Notification SRO 440 of 2014 dated 21<sup>st</sup> October, 2014, the Government hereby direct to exclude:-

- i. Niabat Manoo alongwith with its Revenue Villages Haddle, Manoo and Bhatoli from Tehsil Chilli Pingil and its subsequent inclusion within the territorial limits of Tehsil Gandoh (Bhalesa); and
- ii. Villages Neota and Kerian from Niabat Bhalra of Tehsil Bhaderwah and their inclusion in Niabat Bhalla of Tehsil Bhalla.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Mohammad Ashraf Mir)

Commissioner/Secretary to Government,  
Revenue Department.

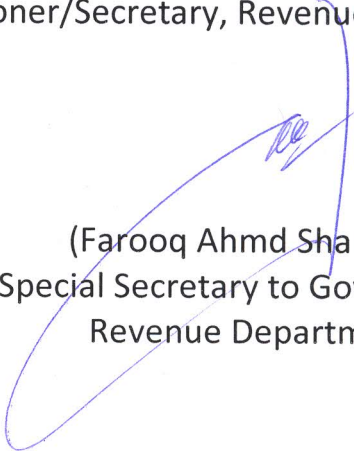
No. Rev/S/137/2016

Dated: 08-03-2017

Copy to the:-

01. Financial Commissioner (Revenue), J&K, Jammu.
02. Director General of Police.
03. All Principal Secretaries to the Government.
04. Principal Secretary to Hon'ble Chief Minister.
05. Resident Commissioner, J&K Government, New Delhi.
06. Principal Secretary to the Hon'ble Governor, J&K.
07. All Administrative Secretaries to the Government.
08. Divisional Commissioner, Jammu / Kashmir.
09. Commissioner, Survey and Land Records, J&K.
10. All Heads of the Departments.
11. Relief and Rehabilitation Commissioner (Migrants).

12. All Regional Directors, Survey and Land Records.
13. Director, Information, J&K, Jammu.
14. Director, Estates, Civil Secretariat, J&K, Jammu.
15. All Deputy Commissioners.
16. Custodian General, J&K, Jammu.
17. Private Secretary to Hon'ble Minister for Revenue for information of the Hon'ble Minister.
18. Private Secretary to Hon'ble Minister of State for Revenue for information of the Hon'ble Minister.
19. Private Secretary to Commissioner/Secretary, Revenue Department.
20. Stock file.

  
(Farooq Ahmd Shah) KAS  
Special Secretary to Government,  
Revenue Department.